GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.507 TO BE ANSWERED ON 02.12.2015

RATES FOR TRANSPORTING IRON ORE

507. DR. C. GOPALAKRISHNAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways is charging concessional 'domestic consumption' rates for transporting iron ore instead of the 'export rates';
- (b) if so, the details thereof; and
- (c) the revenue loss occurred to Railways on charging these rates?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) & (b): No, Madam. Under the present dispensation, which has been in effect since 06.06.2009, there exists a 'dual pricing' regime in the case of transportation of iron ore by rail. Under this dispensation, a Distance Based Charge is levied additionally in the case of iron ore transportation by rail for export.

(c): Railways have earned higher freight revenues due to this dual pricing policy.

* * * * *